

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, MUMBAI
REGIONAL BENCH
COURT No. 5**

Service Tax Appeal No. 87575 of 2016

(Arising out of Order-in-Appeal No. PUN-SVTAX-000-APP-215-216-16-17 dated 06.09.2016 passed by the Commissioner of Service Tax (Appeals), Pune)

Tech Mahindra Ltd.

Appellant

Sharda Center, Off Karve Road,
Erandwane, Pune 411 004.

Vs.

Commissioner of Service Tax-I, Pune

Respondent

ICE House, 41/A, Sassoon Road,
Opp. Wadia College, Pune 411 001.

Appearance:

Shri Jay Chheda with Shri Aniket Barve, Advocates, for the Appellant
Ms. S. Varalakshmi, Additional Commissioner, Authorised
Representative for Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing: 09.12.2024
Date of Decision: 21.03.2025

Service Tax Appeal No. 87575 of 2016 is rejected. For order, see order of date in Service Tax Appeal No. 86917 of 2016.

(Anil G. Shakkarwar)
Member (Technical)

(Dr. Suvendu Kumar Pati)
Member (Judicial)

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